#### NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

## Company Appeal (AT)(Insolvency) No. 84 of 2017

## Company Appeal (AT)(Insolvency) No. 85 of 2017

#### **IN THE MATTER OF:**

Versus

Berger Paints India Ltd. & Anr.

Respondents

Present: For Appellant :- Shri N.P.S. Chawla and Shri Sujoy Datta, Advocates.

# <u>ORDER</u>

**12.07.2017** Learned counsel for the appellant sought permission to withdraw both the Appeal(s). He is allowed to do so without any liberty to file an Appeal against the present impugned order(s). Both the Appeals are dismissed as withdrawn.

[Justice S.J. Mukhopadhaya] Chairperson

> [ Balvinder Singh] Member (Technical)

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